

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

05/04/2019

O.A./260/101/2019  
WITH LIMITATION

R R DAS  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:2

FOR APPLICANTS(S) Adv. : Mr. D.K. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. T.K. Patnaik

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for the applicant and respondents.
	Ld. Counsel for the applicant submitted that the representation dated 12.03.2018 (Annexure-A/3) filed by the applicant is pending. Ld. Counsel for the respondents wanted to obtain instructions from the respondents.
	In view of the above facts and taking note of the fact that the representation dated 12.03.2018 (Annexure-A/3) filed by the applicant for his compassionate appointment is pending, the O.A. is disposed of at this admission stage with a direction to Respondent No.1/competent authority to consider the said representation dated 12.03.2018 (Annexure-A/3) of the applicant if it is pending as on date and dispose of the said representation by passing a speaking order as per the provisions of law copy of which is to be communicated to the applicant

within three month from the date of receipt of a copy of this order.

It is made clear that no opinion on the merit of the case has been expressed while passing this order. The O.A. is disposed of accordingly. No costs.

Copy of this order be given to Ld. Counsels for both the parties.

( GOKUL CHANDRA PATI)  
MEMBER (A)

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